

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 175 of 2011

Dated: 29th November, 2011

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta Judicial Member**

Silvassa Industries Association **...Appellant (s)**
Versus
Joint Electricity Regulatory
Commission & Anr. **... Respondent (s)**

Counsel for the Appellant (s) : Mr. Sakesh Kumar

**Counsel for the Respondent(s) : Mr. Dinesh Kapoor, Adv. for R-1
Mr. M.G. Ramachandran &
Mr. Anand K. Ganesan, Adv.
for R-2**

ORDER

Learned counsel for the respondents undertake to file their respective replies by 5th December, 2011 after serving copy of the same on the other side.

I.A. No. 263 of 2011 will be taken up for hearing alongwith main appeal on the next date of hearing.

Post the matter on **8th December, 2011.**

(P.S.Datta)
Judicial Member

rkt

(Rakesh Nath)
Technical Member